

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

**Excise Appeal No. 10076 of 2013-DB**

(Arising out of OIO-53/COMMR/2012 dated 08/10/2012 passed by Commissioner of Central Excise-RAJKOT)

**Nilkanth Concast Pvt Ltd**

Survey No 221, Vill- Vadala  
Taluka Mundra  
Kachchh, Gujarat

**.....Appellant**

*VERSUS*

**C.C.E. & S.T.-Rajkot**

Central Excise Bhavan,  
Race Course Ring Road...Income Tax Office,  
Rajkot, Gujarat - 360001

**.....Respondent**

**APPEARANCE:**

None appeared for the Appellant

Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR  
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 12.06.2023  
DATE OF DECISION: 10.07.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10073 of 2013.

**RAMESH NAIR  
MEMBER (JUDICIAL)**

**C.L. MAHAR  
MEMBER (TECHNICAL)**